


SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.08.2016 to 15.08.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.2,74,34,089/- + interest	01.08.2016	Six months
2	Rs.42,40,695/- + interest	1.8.2016	One year.
3	Rs.3,00,000/- + interest	02.08.2016	Three months
4	Rs.25,00,000/- + interest	02.08.2016	Two years.
5	Rs.16,41,440/- + interest	2.8.2016	One year
6	Rs.1,05,544/- + interest	04.08.2016	One year
7	Rs.64,13,350/- + interest	05.08.2016	Six months
8	Rs.9,45,168/- + interest	6.8.2016	91 days
9	Rs.2,39,64,966/- + interest	06.08.2016	91 days
10	Rs.19,05,928/- + interest	08.08.2016	Six months
11	Rs.2,74,813/- + interest	12.8.16	One year
12	Rs.5,77,517/- + interest	14.8.2016	One year

Dated: 16.07.2016


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III)
- 4 P.A. to Ld. Registrar (Misc.)
- 5 P.A. to Ld. Registrar (H.O.O.)

